

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Person) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
“K L S R INFRATECH LIMITED”

RELEVANT PARTICULARS		
1	Name of Corporate Debtor	K L S R INFRATECH LIMITED
2	Date of Incorporation of Corporate Debtor	11/01/2011
3	Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies, Hyderabad
4	Corporate Identity Number/ Limited Liability Identity Number of Corporate Debtor	U45400TG2011PLC072158
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	H. No: 2-56/D/213/9A & 9B,F No. 4B, KLSR Towers, Ayyappa Society, Madhapur, Hyderabad, Telangana, India-500081
6	Insolvency Commencement Date in respect of Corporate Debtor	14/07/2023, being the date of pronouncement of order by NCLT, Hyderabad. (Copy of order uploaded on 14/07/2023 on NCLT's website).
7	Estimate date of closure of Insolvency Resolution Process	10/01/2024 (being 180 days from 14/07/2023)
8	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Name: Manjeet Bucha IP Registration No.: IBBI/IPA-002/IP-N00808/2019-2020/12551
9	Address and e-mail of the Interim Resolution Professional, as registered with the board	Address: 5-9-91 & 93, D.No.204, 2 nd Floor, Shakti Sai Complex, Near Udai Clinic, Chapel Road, Abids, Hyderabad, Telangana -500001 E-mail: cirp.klsr@gmail.com Telephone No.:+919346955001
10	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Manjeet Bucha Company Secretary, 5-9-91 & 93, D.No.204, 2 nd Floor, Shakti Sai Complex, Near Udai Clinic, Chapel Road, Abids, Hyderabad, Telangana -500001 E-mail: cirp.klsr@gmail.com Telephone No.:+919346955001
11	Last date for submission of claims	28/07/2023



Manjeet Bucha

12	Classes of Creditors, If any, Under Clause (B) Of Sub-Section (6a) of Section 21, ascertained by the Interim Resolution Professional	No Class of Creditors could be determined at this stage
13	Names of Insolvency Professionals identified to act as authorised representative of creditors in a class	Not Applicable
14	Relevant forms and details of authorized representatives are available at:	a) Forms can be downloaded from https://ibbi.gov.in/home/downloads b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered the commencement of a corporate insolvency resolution process of the M/s K L S R INFRATECH LIMITED on 14.07.2023 (Order uploaded on 14.07.2023).

The creditors of M/s K L S R INFRATECH LIMITED, are hereby called upon to submit their claims with proof on or before 28.07.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other Creditors may submit the claims with proof in person, by post or by electronic means.

A Financial Creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of Authorized representative from among the three Insolvency professionals listed against entry no. 13 to act as authorized representative of class (specify class) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Manjeet Bucha

Date: 15th July, 2023

Place: Hyderabad

IBBI/IPA-002/IP-N00808/2019-2020/12551
Interim Resolution Professional
In the matter of K L S R INFRATECH LIMITED
AFA valid till 21/11/2023

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Person) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
"K L S R INFRATECH LIMITED"

1	Name of Corporate Debtor	K L S R INFRATECH LIMITED
2	Date of Incorporation of Corporate Debtor	11/01/2011
3	Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies, Hyderabad
4	Corporate Identity Number/ Limited Liability Identity Number of Corporate Debtor	U45400TG2011PLC072158
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	H. No: 2-56/D/213/9A & 9B, F No. 4B, KLSR Towers, Ayyappa Society, Madhapur, Hyderabad, Telangana, India-500081
6	Insolvency Commencement Date in respect of Corporate Debtor	14/07/2023, being the date of pronouncement of order by NCLT, Hyderabad. (Copy of order uploaded on 14/07/2023 on NCLT's website).
7	Estimate date of closure of Insolvency Resolution Process	10/01/2024 (being 180 days from 14/07/2023)
8	Name and registration number of the Insolvency Professional acting as Resolution Professional	Name: Manjeet Bucha IP Registration No.: IBBI/IPA-002/IP-N00808/2019-2020/12551
9	Address and e-mail of the Interim Resolution Professional, as registered with the board	Address: 5-9-91 & 93, D.No. 204, 2nd Floor, Shakti Sai Complex, Near Udai Clinic, Chapel Road, Abids, Hyderabad, Telangana-500001. Email: cirp.klsr@gmail.com Telephone No.: +919346955001
10	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Manjeet Bucha, Company Secretary, 5-9-91 & 93, D.No.204, 2nd Floor, Shakti Sai Complex, Near Udai Clinic, Chapel Road, Abids, Hyderabad, Telangana -500001 E-mail: cirp.klsr@gmail.com Telephone No.: +919346955001
11	Last date for submission of claims	28/07/2023
12	Classes of Creditors, If any, Under Clause (B) Of Sub-Section (6a) of Section 21, ascertained by the Interim Resolution Professional	No Class of Creditors could be determined at this stage
13	Names of Insolvency Professionals identified to act as authorised representative of creditors in a class	Not Applicable
14	Relevant forms and details of authorized representatives are available at:	a) Forms can be downloaded from https://ibbi.gov.in/home/downloads b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered the commencement of a corporate insolvency resolution process of the M/s K L S R INFRATECH LIMITED on 14.07.2023 (Order uploaded on 14.07.2023).

The creditors of M/s K L S R INFRATECH LIMITED, are hereby called upon to submit their claims with proof on or before 28.07.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other Creditors may submit the claims with proof in person, by post or by electronic means.

A Financial Creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of Authorized representative from among the three Insolvency professionals listed against entry no. 13 to act as authorized representative of class (specify class) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 15th July, 2023
Place : Hyderabad

MANJEET BUCHA
IBBI/IPA-002/IP-N00808/2019-2020/12551
Interim Resolution Professional
In the matter of K L S R INFRATECH LIMITED
AFA valid till 21/11/2023

ఫారం A
బహిరంగ ప్రకటన

(బహుత్పన్నీ అండ్ బ్యాండ్లస్ బోర్డ్ ఆఫ్ అంధీయా (అన్సెల్టర్స్) రీజోల్యూషన్ ఫ్రామ్స్ ఛర్
కాల్గేరేట్ పర్సన్స్) రెగ్యులేషన్స్, 2016 యొక్క రెగ్యులేషన్ 6 క్రింద)

"ఇంటెలిజెంట్ అన్ప్రాటెక్ట్ రిమిటిడ్" యొక్క రుణధాతలు శ్రద్ధ వహించుట కొరకు

1	కాల్గేరేట్ రిటర్న్ ఫీచు	ఇ ఎల్ ఎస్ ఆర్ అన్ప్రాటెక్ట్ రిమిటిడ్
2	కాల్గేరేట్ రిటర్న్ యొక్క అన్కాల్గేరేషన్ తేదీ	11/01/2011
3	అన్కాల్గేరేషన్ చేసిన/ రిజిస్ట్రేషన్ చేసిన కాల్గేరేట్ రిటర్న్ క్రింది అధికారి	రిజిస్ట్రార్ ఆఫ్ కంపెనీస్, హైదరాబాద్
4	కాల్గేరేట్ రిటర్న్ యొక్క కాల్గేరేట్ గుర్తింపు నెం./ రిమిటిడ్ వివరాల గురించిన నెంబరు	U45400TG2011PLC072158
5	కాల్గేరేట్ రిటర్న్ యొక్క రిజిస్ట్రేషన్ ఆఫీసు మరియు ప్రొసెడర్ ఆఫీసు (ఎడవైపున) చిరునామా	బి.నెం.2-56/డి/213/92 & 93, ఫ్లాట్ నెం.40, ఇంటెలిజెంట్ బస్ స్టాప్, అయ్యప్ప స్వామి, మరాఠాపూర్, హైదరాబాద్, తెలంగాణ, ఇండియా-500081
6	కాల్గేరేట్ రిటర్న్ నెంబరు/ అన్సెల్టర్స్ ప్రారంభ తేదీ	14.07.2023, ఎన్సెల్టర్స్, హైదరాబాద్ ఉత్తర ప్రదేశ్ తేదీ (ఉత్తర ప్రదేశ్ ఎన్సెల్టర్స్ 14.07.2023న అన్సెల్టర్స్ చేయబడినది)
7	అన్సెల్టర్స్ రీజోల్యూషన్ ప్రక్రియ ముగింపు అంచనా తేదీ	10/01/2024 (14.07.2023 నుండి 180 రోజులు)
8	అంబిలిమ్ రీజోల్యూషన్ ప్రాసెస్ లోగా వ్యవహారాన్ని అన్సెల్టర్స్ ప్రాసెసర్ యొక్క పేరు మరియు రిజిస్ట్రేషన్ నెంబరు	పేరు: మంతల్ బాపు అన్సెల్టర్స్ నెం. IBBI/IPA-002/IP-N00808/2019-2020/12551
9	బోర్డులో మహిమ మోక్షం అంబిలిమ్ రీజోల్యూషన్ ప్రాసెసర్ యొక్క చిరునామా మరియు ఇ-మెయిల్	చిరునామా: 5-9-91 & 93, డోర్ నెం.204, 2వ అంతస్తు, శ్రీనివాసు లాండ్లెస్, ఉదయ్ స్ట్రీట్ దగ్గర, లాపెల్ రోడ్, అవిస్ట్, హైదరాబాద్, తెలంగాణ-500001. Email: cirp.ktsr@gmail.com Telephone No.: +919346955001
10	అంబిలిమ్ రీజోల్యూషన్ ప్రాసెసర్ లో సంబంధించిన కొరకు ఉపయోగించబడిన చిరునామా మరియు ఇ-మెయిల్	మంతల్ బాపు, కంపెనీ గెజిట్ లో, 5-9-91 & 93, డోర్ నెం.204, 2వ అంతస్తు, శ్రీనివాసు లాండ్లెస్, ఉదయ్ స్ట్రీట్ దగ్గర, లాపెల్ రోడ్, అవిస్ట్, హైదరాబాద్, తెలంగాణ-500001. E-mail: cirp.ktsr@gmail.com Telephone No.: +919346955001
11	ఖైదంబు దాఖలు చేయబడుట తిథి తేదీ	28/07/2023
12	అంబిలిమ్ రీజోల్యూషన్ ప్రాసెసర్ లో గుర్తించిన సెక్షన్ 21లోని సబ్-సెక్షన్ (6ఎ) యొక్క క్లాజ్ (B)లో ప్రెసిడెంట్ తరఫున, ఎన్సెల్టర్స్	ఈ సేషన్లో తిరిగి ప్రకటన నిర్ణయించబడినది
13	అంబిలిమ్ రీజోల్యూషన్ ప్రాసెసర్ యొక్క అధికార ప్రకటన పుస్తకం మరియు గుర్తించిన అన్సెల్టర్స్ ప్రాసెసర్ యొక్క పేరు	వర్తించదు
14	సంబంధిత ఫారాలు మరియు అధికార ప్రకటనల వివరాలు ఇక్కడ లభించవు.	ఎ) ఫారాలను ఎన్సెల్టర్స్ నుండి డౌన్లోడ్ చేసుకోవచ్చు https://ibbi.gov.in/home/downloads బి) వర్తించదు

అందువల్లగా ప్రకటన ఇవ్వబడుతుంది 14.07.2023న మొదటి ఇ ఎల్ ఎస్ ఆర్ అన్ప్రాటెక్ట్ రిమిటిడ్ యొక్క కాల్గేరేట్ అన్సెల్టర్స్ రీజోల్యూషన్ ఫ్రామ్స్ ప్రారంభమైనదిగా నేషనల్ కంపెనీ లా డివిజన్, హైదరాబాద్ అధికారిని, (ఉత్తర ప్రదేశ్ 14.07.2023న అన్సెల్టర్స్ చేయబడినది)

మొదటి ఇ ఎల్ ఎస్ ఆర్ అన్ప్రాటెక్ట్ రిమిటిడ్ యొక్క తిరిగి ప్రకటన రుణధాతలతో వారి క్షయంలను 28-07-2023న లేదా ముందు ఎన్సెల్టర్స్ నెం.10లో పేర్కొన్న రుణధాతలతో అంబిలిమ్ రీజోల్యూషన్ ప్రాసెసర్ ద్వారా ఉపయోగించబడిన 80 రోజుల పాటు ప్రాసెసర్ తిరిగి ప్రకటన రుణధాతలతో వారి క్షయంలను ఎంబిలిమ్ రీజోల్యూషన్ ప్రాసెసర్ ద్వారా మాత్రమే దాఖలు చేయాలి. అందుకు అతర తిరిగి ప్రకటన రుణధాతలతో వారి క్షయంలను నేరుగా, రోజువారీ లేదా ఎంబిలిమ్ రీజోల్యూషన్ ప్రాసెసర్ ద్వారా దాఖలు చేయాలి. ఎన్సెల్టర్స్ నెం.12 ఎదురుగా పేర్కొన్న లిమిటేషన్లుగా అంబిలిమ్ రిమిటిడ్ ప్రాసెసర్ తిరిగి ప్రకటన, ఫారం నెం.లో (పుస్తక ప్రకటన) యొక్క అధికార ప్రకటన పుస్తకం మరియు ఎన్సెల్టర్స్ నెం.13కు ఎదురుగా రిజిస్ట్రేషన్ ముగిసిన అన్సెల్టర్స్ ప్రాసెసర్ నుండి అధికార ప్రకటన యొక్క ఎంబిలిమ్ రుణధాతలను.

తప్పకుండా తప్పకుండా ప్రకటన క్షయం దాఖలు చేయాలి అని ముందస్తుగా విధించబడుతుంది.
మంతల్ బాపు
IBBI/IPA-002/IP-N00808/2019-2020/12551
అంబిలిమ్ రీజోల్యూషన్ ప్రాసెసర్
ఇ ఎల్ ఎస్ ఆర్ అన్ప్రాటెక్ట్ రిమిటిడ్ విషయంలో
ఎన్సెల్టర్స్ రిజిస్ట్రారులు 21.11.2023 వరకు

తేదీ: 15-07-2023
ప్రదేశం: హైదరాబాద్